

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI.**

Original Application No.60 of 2020 (SZ)

&

I.A.No. 27 of 2020 (SZ)

S. Pappathi

...Applicant

Vs

1. The Chairman,
Tamil Nadu Pollution Control Board,
76, Mount Salai, Guindy,
Chennai- 600 032.(o44-22353134-139)
(Email id:tnpcb-chn@gov.in) & others

...Respondents

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**Filed by
Thiru. Sai Sathyajith,
BSC, Chennai.**

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REPORT FILED ON BEHALF OF THE RESPONDENT

TAMIL NADU POLLUTION CONTROL BOARD.

I, R. Vijayabaskaran, Son of E. Rathnam, Hindu, aged about 59 years, having my office at 76, Mount Salai, Guindy, Chennai - 600032, do hereby solemnly affirm and sincerely state as follows:-

1. I am the Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board (TNPCB), Chennai – 32, and filing this Report on behalf of the Respondents Tamil Nadu Pollution Control Board (TNPCB) and as such I am well acquainted with the facts of the case from the records.


ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

2. It is respectfully submitted that the Hon'ble National Green Tribunal Southern Zone, Chennai in O.A No.60 of 2020(SZ) & I.A.No.27 of 2020(SZ) in its order dated 08.09.2021 has mentioned the following:

"As regards M/s Bahavathi Amman Steels is concerned there is still old lime grit of about 3 to 5 tonnes lying there and the report is of July, 2021. The Learned Counsel for the Pollution Control submitted that if some time is granted, they may be able to come up with present status"

3. It is respectfully submitted that in this regard, the unit of M/s.Bahavathi Amman Steels was inspected on 28.09.2021 by TNPCB officials along with the officials from M/s TNPL and the representatives of M/s Bahavathi Amman Steels were also present and the following observations were made during inspection:

- i. The unit has removed all the old grits dumped in the site.
(Photograph enclosed as Annexure - 1)
- ii. At present M/s Tamil Nadu News Print Ltd is not disposing any lime sludge/grit to M/s.Bahavathi Amman Steels.
- iii. The unit of M/s. Bhavathi Amman Steels is not procuring any lime sludge/grit from M/s.Tamil Nadu News Print Ltd.
- iv. The unit authority of M/s.Bahavathi Amman Steels is directed to develop green belt in their premises especially


ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

in the dumped material cleaned area vide letter dated
28/9/2021.

4. It is respectfully submitted that the unit is closely monitored by
the TNPCB.

Under the above circumstances, it is humbly prayed that this
Hon'ble National Green Tribunal may be pleased to pass such further or
other orders as this Hon'ble Tribunal may deem fit and proper in the facts
and circumstance of this case and thus render justice.


ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

BEFORE ME

VERIFICATION

I, R. Vijayabaskaran, son of E. Ratnam, working as Additional
Chief Environmental Engineer, having office at No. 76, Anna Salai,
Guindy, Chennai – 32, do hereby submit that the above contents are
true to the best of my knowledge and belief through records.


ADDL. CHIEF ENVIRONMENTAL ENGINEER
TAMIL NADU POLLUTION CONTROL BOARD
No.76, MOUNT SALAI, GUINDY,
CHENNAI-600 032.

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**REPORT FILED ON BEHALF OF THE
RESPONDENT – TAMIL NADU
POLLUTION CONTROL BOARD**

Advocate for Respondent: TNPCB
Thiru. Sai Sathyajith
BSC, Chennai.

Dated: 29.09.2021

Date of hearing: 30.09.2021